

to the extent possible. In particular Government arranges for training of sports coaches and makes available the services of trained coaches in all major games.

Universities in U.P.

*127. **Shri S. M. Banerjee:** Will the Minister of Education be pleased to state:

(a) whether University Grants Commission has finally agreed for establishment of three Universities in U.P.;

(b) whether Central aid has been assured; and

(c) if so, to what extent?

The Minister of Education (Dr. K. L. Shrimali): (a) The Government of Uttar Pradesh sought the advice of the University Grants Commission on their proposals for establishing two Universities at Meerut and Kanpur, to which the Commission agreed.

(b) No, sir.

(c) Does not arise.

Movement of Students and Teachers

*128. **Shrimati Maimoona Sultan:** Will the Minister of Education be pleased to state:

(a) whether India sponsored a proposal in the recent meeting of the Executive Board of the UNESCO held in Paris that the organisation should facilitate the movement of students and teachers; and

(b) if so, what has been the decision of the organisation thereon?

The Minister of Education (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) No decision was taken by the Executive Board of Unesco.

Delhi Students for Studies Abroad

165. **Shri D. C. Sharma:** Will the Minister of Education be pleased to state:

(a) the number of students from Delhi who have been deputed for

foreign studies during the past two years and to which countries; and

(b) how many of them have been sent on Government expenses?

The Minister of Education (Dr. K. L. Shrimali): (a) None (so far as the Schemes administered by the Education Ministry are concerned).

(b) Does not arise.

Reforms in Electoral Law

166. **Shri D. C. Sharma:** Will the Minister of Law be pleased to refer to the reply given to Unstarred Question No. 399 on the 1st May, 1962 and state:

(a) the progress made in the consideration of reforms to be introduced in the Electoral Law in the light of the experience gained in the Third General Elections of 1962; and

(b) what are the reforms contemplated?

The Deputy Minister in the Ministry of Law (Shri Bibudhendra Misra):

(a) No such recommendation has been received from the Election Commission nor has the report of the Commission on the Third General Elections been published so far.

(b) Does not arise at this stage.

Bye-Products of Steel Plants

168. **Shri Morarka:** Will the Minister of Steel and Heavy Industries be pleased to refer to the reply given to Unstarred Question No. 275 on the 8th August, 1962 and state:

(a) whether the production of bye-products has reached the full capacity;

(b) the total production in 1961-62 with cost; and

(c) total sales with sale prices?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): (a) to (c). The information is being collected and will be laid on the Table of the House.